# COURT NO. 13

## THE HONOURABLE SRI JUSTICE RAVI CHEEMALAPATI

**To be Heard on Monday The 2nd day of November 2026(AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)**

## (CAUSE LIST MOTION HEARING)

| SNO | CASE | PARTY | PETITIONER ADV. | RESPONDENT ADV. | DISTRICT |
|---|---|---|---|---|---|
| **ADMISSION (EXCISE)** | | | | | |
| 1 | WP/29839/2026<br>IA 1/2026<br>Direction Petition | GUDE VEERA VENKATA NAGESWARA RAO<br>Vs<br>THE STATE OF ANDHRA PRADESH | GINJUPALLI SUBBA RAO | GP FOR PROHIBITION EXCISE<br>GP FOR FINANCE PLANNING | KRISHNA |
| 2 | WP/31665/2026<br>IA 1/2026<br>Direction Petition | M/S BHARATHI WINES<br>Vs<br>THE STATE OF ANDHRA PRADESH | VENKATESH KOSARAJU | GP FOR PROHIBITION EXCISE<br>GP FOR REVENUE | CHITTOOR |
| **ADMISSION(WAKF BOARD)** | | | | | |
| 3 | WP/30518/2026<br>IA 1/2026<br>Suspension Petition | AKBAR BASHA<br>Vs<br>THE STATE OF ANDHRA PRADESH | SHAIK MOHAMMED ALTHAF HUSSAIN | GP FOR SOCIAL WELFARE<br>GP FOR REVENUE | VISAKHAPATNAM |
| **ADMISSION (CENTRAL GOVT.)** | | | | | |
| 4 | WP/30539/2026<br>IA 1/2026<br>Direction Petition | UPPU MAHESH<br>Vs<br>THE STATE OF ANDHRA PRADESH | REDDY VENKATA RAMANA | GP FOR TRANSPORT<br>GP FOR CIVIL SUPPLIES<br>S.V.S.S.SIVA RAM | EAST GODAVARI |
| 5 | WP/30676/2026<br>IA 1/2026<br>Suspension Petition | M/S BHARATHI EARTH MOVERS<br>Vs<br>THE UNION OF INDIA | V SAI KUMAR | | - |
| 6 | WP/31207/2026<br>IA 1/2026<br>Direction Petition | YANDA BALA APPALA SWAMY<br>Vs<br>THE UNION OF INDIA | B PRAKASAM | P PADMAVATHI (CENTRAL GOVERNMENT COUNSEL)<br>GP FOR HOME | KRISHNA |
| 7 | WP/31382/2026<br>IA 1/2026<br>Direction Petition | SMT. SANKU GIRIJA<br>Vs<br>THE STATE OF ANDHRA PRADESH | K B RAMANNA DORA | GP FOR REVENUE<br>GP FOR LAND ACQUISITION<br>THANDAVA YOGESH<br>GP FOR LAND ACQUISITION | EAST GODAVARI |
| 8 | WP/31658/2026<br>IA 1/2026<br>Direction Petition | CLASSIC PHARMA<br>Vs<br>THE STATE OF ANDHRA PRADESH | A SAMEER KUMAR | GP FOR LABOUR | KRISHNA |
| 9 | WP/31700/2026<br>IA 1/2026<br>Direction Petition | M/S. TMR MALL INDIA PRIVATE LIMITED<br>Vs<br>THE UNION OF INDIA | MEDARA SIVA PRASAD | | YSR KADAPA |
| 10 | WP/31707/2026<br>IA 1/2026<br>Stay Petition | S VENKATA SIVA REDDY<br>Vs<br>THE UNION OF INDIA | GOPALA RAO AMANCHARLA V | | YSR KADAPA |
| 11 | WP/31801/2026<br>IA 1/2026<br>Direction Petition | M/S CPT PROJECTS PRIVATE LIMITED<br>Vs<br>THE UNION OF INDIA | K MADHAVI | | EAST GODAVARI |
| 12 | WP/31806/2026<br>IA 1/2026<br>Stay Petition | INDIAN NAVY CIVILIAN MAZDOOR SANGH (INCMS)<br>Vs<br>THE UNION OF INDIA | V ROOPESH KUMAR REDDY | | VISAKHAPATNAM |
| 13 | WP/31826/2026<br>IA 1/2026<br>Suspension Petition | SAI GOWTHAM<br>Vs<br>MINISTRY OF HOME AFFAIRS | V SANTHISREE | GP FOR HOME | KRISHNA |

**ADMISSION (TRANSPORT)**

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| 14 | WP/31852/2026<br>IA 1/2026<br>Direction Petition | TULIP TRANSPORT<br>Vs<br>THE STATE OF ANDHRA PRADESH | KOPPARTHI SUMATHI | GP FOR TRANSPORT | PRAKASAM |

**ADMISSION (ROADS & BUILDINGS)**

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| 15 | WP/27591/2026<br>IA 1/2026<br>Direction Petition | PAIDALA THIRUPATHI REDDY AND BROS<br>Vs<br>THE STATE OF ANDHRA PRADESH | MULLA SOHAIL SHAREEF | GP FOR ROADS BUILDINGS<br>GP FOR FINANCE PLANNING | KURNOOL |
| 16 | WP/27769/2026<br>IA 1/2026<br>Direction Petition | M/S. SIVA SAI CONSTRUCTIONS<br>Vs<br>THE STATE OF ANDHRA PRADESH | SRIVIRAJITHA NEERUKONDA | GP FOR ROADS BUILDINGS<br>GP FOR FINANCE PLANNING | CHITTOOR |
| 17 | WP/31553/2026<br>IA 1/2026<br>Direction Petition | REDNAM VENKATA HARI KUMAR<br>Vs<br>THE STATE OF ANDHRA PRADESH | PONNADA SREE VYAS | GP FOR ROADS BUILDINGS<br>GP FOR REVENUE | EAST GODAVARI |
| 18 | WP/31887/2026<br>IA 1/2026<br>Direction Petition | NSPR CONSTRUCTIONS (INDIA) PVT. LTD<br>Vs<br>THE STATE OF ANDHRA PRADESH | MULLA SOHAIL SHAREEF | GP FOR ROADS BUILDINGS<br>GP FOR FINANCE PLANNING | KURNOOL |

**FOR ADMISSION (SA MATTERS)**

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| 19 | SA/844/2026<br>(AS/25/2025)<br>IA 1/2026<br>Dispense with Petition<br>IA 2/2026<br>Suspension Petition | TURLA SURYANARAYANA DIED<br>Vs<br>LODAGALA THAVUDU | P RAMA SHARANA SHARMA | | SRIKAKULAM |

# COURT NO. 13

## THE HONOURABLE SRI JUSTICE RAVI CHEEMALAPATI

## To be Heard on Monday The 2nd day of November 2026(AFTER CAUSE LIST MOTION HEARING - PROCEEDINGS THROUGH HYBRID MODE)

## (DAILY LIST)

| SNO | CASE | PARTY | PETITIONER ADV. | RESPONDENT ADV. | DISTRICT |
|---|---|---|---|---|---|
| **FOR PRONOUNCEMENT OF ORDERS** | | | | | |
| **20.1 along with 20** | | | | | |
| 20 | WP/22264/2017<br>IA 1/2017(WPMP 27403/2017)<br>Direction Petition<br>IA 2/2017(WPMP 27404/2017)<br>Direction Petition<br>IA 6/2017(WPMP 130033/2017)<br><br>IA 1/2018<br>Direction Petition | P AMANULLA KHAN<br>PRAKASAM DIST<br>Vs<br>SECY MINISTRY OF RAILWAYS NEW DELHI & 3 OTHERS | VAJJHALA SATYANARAYANA PRASAD | M UMA DEVI (CENTRAL GOVT COUNSEL) | PRAKASAM |
| 20.1 | WP/30456/2017<br>IA 1/2017(WPMP 37950/2017)<br>Suspension Petition | P.AMANULLA KHAN<br>Vs<br>UNION OF INDIA | VAJJHALA SATYANARAYANA PRASAD | M UMA DEVI (CENTRAL GOVT COUNSEL) | PRAKASAM |
| **FOR ADMISSION** | | | | | |
| 21 | CC/3479/2026<br>(WP/34255/2025) | KALLAM SUBBA REDDY<br>Vs<br>KANTILAL DANDE | MODAPOTHULA SUMALATHA | NAGARAJU NAGURU<br>SOMA RAJU YELISETTI | GUNTUR |
| 22 | CC/3505/2026<br>(WP/6335/2023) | VALLURUPALLI DURGA BHAVANI<br>Vs<br>DR J ARUNA | P N MURTHY | NAGARAJU NAGURU<br>S PRANATHI<br>R 2 NOTICE SERVED. | KRISHNA |
| 23 | CC/3530/2026<br>(WP/3031/2025) | AREPALLI RAJINIKANTH<br>Vs<br>SRI KANTILAL DANDE | VARDHINEEDI SAI KIRAN | NAGARAJU NAGURU<br>SOMA RAJU YELISETTI | KRISHNA |
| 24 | CC/4098/2026<br>(WP/22879/2025) | SRI SRINIVASA AND COMPANY<br>Vs<br>KANTILAL DANDE IAS | MANIKANTA THOTA | | GUNTUR |
| **ADMISSION(WAKF BOARD)** | | | | | |
| 25 | WP/11214/2025<br>IA 1/2025<br>Direction Petition<br>IA 1/2026<br>Permission Petition | SHAIK APSAR HUSSEN<br>Vs<br>THE STATE OF ANDHRA PRADESH | SRINIVASA RAO PUTLURI | GP FOR SOCIAL WELFARE<br>SHAIK KHAJA BASHA | KURNOOL |
| 26 | WP/25549/2025<br>IA 1/2025<br>Direction Petition | C.H. AMBIKA<br>Vs<br>THE STATE OF ANDHRA PRADESH | V R REDDY KOVVURI | GP FOR SOCIAL WELFARE<br>GP FOR REGISTRATION AND STAMPS<br>SHAIK KARIMULLAH (SC FOR WAKF BOARD RAYALASEEMA)<br>SHAIK KHAJA BASHA<br>GP FOR REVENUE | YSR KADAPA |
| **ADMISSION (REVENUE)** | | | | | |
| 27 | WP/4553/2023<br>IA 1/2023<br>Direction Petition<br>IA 2/2023<br>Direction Petition | OGIRALA CHANDRA SEKHAR<br>Vs<br>THE STATE OF AP | CHAMARTHY LEELA SRINNIVASA VARMA | GP FOR REVENUE<br>O UDAYA KUMAR<br>GP FOR LAND ACQUISITION | CHITTOOR |
| 28 | WP/15328/2023<br>IA 1/2023<br>Suspension Petition<br>IA 1/2026<br>Leave Petition | PALTASINGI AADHIMURTHY<br>Vs<br>THE STATE OF ANDHRA PRADESH | SUREPALLI MADHAVA RAO | GP FOR REVENUE<br>GP FOR SOCIAL WELFARE<br>GP FOR PANCHAYAT RAJ RURAL DEV<br>K S S NARAYANA<br>GP FOR REVENUE | VISAKHAPATNAM |

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| 29 | WP/19042/2023<br>IA 1/2023<br>Direction Petition | VAIDYAM RAJA GOPALA CHARYULU<br>Vs<br>THE STATE OF AP | O M R LAW FIRM | GP FOR REVENUE<br>U RAMANJANEYULU | ANANTAPUR |
| 30 | WP/28298/2023<br>IA 1/2023<br>Suspension Petition<br>IA 2/2026<br>Vacate Stay Petition<br>IA 3/2026<br>Vacate Stay Petition | KURUVA KRISHNAMMA<br>Vs<br>THE STATE OF ANDHRA PRADESH | BUTTA VIJAYA BHASKER | GP FOR REVENUE<br>GANTA EDIGA RAKESH GOUD<br>GP FOR REVENUE | KURNOOL |
| 31 | WP/33322/2023<br>IA 2/2023<br>Direction Petition<br>IA 1/2025<br>Vacate Stay Petition<br>IA 1/2026<br>Vacate Stay Petition | D. ANJINEYULU<br>Vs<br>THE STATE OF ANDHRA PRADESH | VENKATA SUBBAIAH POGULA | GP FOR REVENUE (AP)<br>V R REDDY KOVVURI | CHITTOOR |
| 32 | WP/33654/2023<br>IA 1/2023<br>Direction Petition<br>IA 1/2024<br>Vacate Stay Petition<br>IA 2/2024<br>Implead Petition<br>IA 3/2024<br>Implead Petition<br>IA 1/2025<br>Vacate Stay Petition<br>IA 2/2025<br>Implead Petition | BOBBA NANDA KUMAR<br>Vs<br>THE STATE OF ANDHRA PRADESH | SATYANARAYANA NIMMALA | GP FOR REVENUE (AP)<br>BOKKA SATYANARAYANA KAMLA<br>N SIVA REDDY<br>GP FOR FORESTS (AP)<br>GP FOR FORESTS<br>K VENKATESH | EAST GODAVARI |
| 33 | WP/26961/2026<br>IA 1/2026<br>Set Aside Petition<br>IA 2/2026<br>Stay Petition | DATLA SRIHARI RAJU<br>Vs<br>THE STATE OF ANDHRA PRADESH | MATCHA HARIKA | GP FOR REVENUE | VISAKHAPATNAM |

**ADMISSION (CENTRAL GOVT.)**

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| 34 | WP/40563/2016<br>IA 1/2016(WPMP 49974/2016)<br>Direction Petition<br>IA 1/2021<br>Direction Petition | SMT.G.SUREKHA<br>Vs<br>THE STATE BANK OF INDIA | P RAGHAVENDRA REDDY | PODILA HARI PRASAD<br>S SATYANARAYANA MOORTHY | KURNOOL |
| 35 | WP/4800/2020<br>IA 1/2020<br>Direction Petition<br>IA 2/2020<br>Suspension Petition | M/S. NAAGAMANI FILLING STATION HPCL DEALERS<br>Vs<br>UNION OF INDIA | K RAMAKANTH REDDY | DEPUTY SOLICITOR GENERAL OF INDIA<br>V R REDDY KOVVURI | CHITTOOR |
| 36 | WP/25580/2022<br>IA 1/2022<br>Stay Petition<br>IA 2/2022<br>Permission Petition<br>IA 3/2022<br>Vacate Stay Petition<br>IA 1/2025<br>Vacate Stay Petition<br>IA 1/2026<br>Leave Petition | MS. SHAIK HALEEMA<br>Vs<br>THE UNION OF INDIA | VAJJHALA SATYANARAYANA PRASAD | Y V ANIL KUMAR (Central Government Counsel) | KRISHNA |

**37.1 along with 37**

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| 37 | WP/20332/2024<br>IA 1/2024<br>Stay Petition<br>IA 1/2025<br>Fix an Early Date | M/S. INTEGRAL TRADING AND LOGISTICS VISAKHAPATNAM<br>Vs<br>THE BOARD OF TRUSTEES OF VISAKHAPATNAM PORT AUTHORITY(VPA) | VEMA RAMANJANEYULU | RAMA CHANDRA RAO GURRAM<br>RAVITEJA PADIRI<br>SOURI BABU DUPPATI | VISAKHAPATNAM |
| 37.1 | WP/13241/2024<br>IA 1/2024<br>Direction Petition<br>IA 2/2024 | M/S. SHIV ENGINEERING AND PORT SERVICES PVT. LTD.<br>Vs | VEMA RAMANJANEYULU | Dr MAJJI SURI BABU<br>RAVITEJA PADIRI | VISAKHAPATNAM |

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| | Stay Petition<br>IA 3/2024<br>Vacate Stay Petition<br>IA 5/2024<br>Vacate Stay Petition<br>IA 1/2026<br>Leave Petition | THE BOARD OF TRUSTEES OF VISAKHAPATNAM PORT AUTHORITY (VPA) | | | |
| 38 | WP/18532/2025<br>IA 1/2025<br>Direction Petition<br>IA 3/2026<br>Vacate Stay Petition | KALAARI SIREESHA<br>Vs<br>THE RESERVE BANK OF INDIA | CHINTAPALLI SRINIVAS | S SATYANARAYANA MOORTHY<br>SREEDHAR VALIVETI | KRISHNA |
| 39 | WP/30276/2025<br>IA 1/2025<br>Direction Petition | SMT. YALAMANCHILI JAHNAVI<br>Vs<br>RESERVE BANK OF INDIA | SATYA SREENIVASA RAO K | GP FOR HOME | KRISHNA |
| 40 | WP/33078/2025<br>IA 1/2025<br>Direction Petition | KONURI SESHAMMA<br>Vs<br>THE REGIONAL MANAGER | VENKATESWARLU SANISETTY | JUPUDI V K YAGNADUTT(CENTRAL GOVERNMENT COUNSEL) | PRAKASAM |
| 41 | WP/539/2026<br>IA 1/2026<br>Direction Petition<br>IA 2/2026<br>Amendment Petition | MR VINAY LINGINEDI<br>Vs<br>THE UNION OF INDIA | KOTESWRA RAO GOLI | G.ARUN SHOWRI(CENTRAL GOVT. COUSEL)<br>D NARENDAR NAIK<br>SAI SANJAY SURANENI<br>POPURI LAKSHMI PRIYANVITA | GUNTUR |
| **42.1 along with 42** | | | | | |
| 42 | WP/6156/2026<br>IA 1/2026<br>Direction Petition<br>IA 2/2026<br>Vacate Stay Petition | PENTAKOTA JAGADISH<br>Vs<br>THE UNION OF INDIA | D KODANDARAMI REDDY | GP FOR REVENUE<br>MUDUNURI ANAND KUMAR (SC FOR NHAI) | VISAKHAPATNAM |
| 42.1 | WP/6877/2026<br>IA 1/2026<br>Injunction Petition | PENTAKOTA JAGADISH<br>Vs<br>THE UNION OF INDIA | RAVI TEJA DOMMETI | P SARASWATHI CENTRAL GOVT COUNSEL<br>GP FOR LAND ACQUISITION<br>V CH NAIDU<br>MUDUNURI ANAND KUMAR (SC FOR NHAI) | VISAKHAPATNAM |
| 43 | WP/8015/2026<br>IA 1/2026<br>Direction Petition<br>IA 2/2026<br>Direction Petition<br>IA 3/2026<br>Vacate Stay Petition<br>IA 4/2026<br>Leave Petition<br>IA 5/2026<br>Leave Petition | PROJECT SIXTEEN RENEWABLE POWER PRIVATE LIMITED<br>Vs<br>UNION OF INDIA | D S SIVADARSHAN | G.ARUN SHOWRI(CENTRAL GOVT. COUSEL)<br>MANTHA RAJENDRA SC For NREDCAP<br>VENKATA RAMA RAO KOTA SC FOR APSPDCL<br>SAI SANJAY SURANENI<br>CKR ASSOCIATES<br>GP FOR ENERGY | KRISHNA |
| 44 | WP/8545/2026<br>IA 1/2026<br>Direction Petition<br>IA 2/2026<br>Miscellaneous Petition | Y VANDANA<br>Vs<br>THE UNION OF INDIA | KOTHARU VIJAYESWARI | S SRAVANA SANDHYA (CENTRAL GOVT COUNSEL)<br>MANNAM VENKATA KRISHNA RAO<br>V DYUMANI | KRISHNA |
| 45 | WP/21768/2026<br>IA 1/2026<br>Direction Petition | KOMERA VENKAT SAI<br>Vs<br>THE STATE OF ANDHRA PRADESH | SATISH KUMAR BANDARU | GP FOR HOME | YSR KADAPA |
| 46 | WP/24108/2026<br>IA 1/2026<br>Direction Petition | MULLA KHADAR HUSSAIN<br>Vs<br>UNION OF INDIA | G M SWAMULU | P PADMAVATHI (CENTRAL GOVERNMENT COUNSEL)<br>KUNUKU RAJA SEKHAR | KURNOOL |
| 47 | WP/25692/2026<br>IA 1/2026<br>Direction Petition | SRI TADI GANAPATHI SUBBARAO<br>Vs<br>THE NATIONAL MEDICAL COMMISSION | V V S S SRIKANTH G | POLICHETTY POOJITHA | EAST GODAVARI |

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| 48 | WP/26002/2026<br>IA 1/2026<br>Suspension Petition | M/S KSP CRUSHERS<br>Vs<br>THE UNION OF INDIA | RAMALAKSHMANA REDDY SANEPALLI | P SARASWATHI CENTRAL GOVT COUNSEL<br>T B L MURTHY | YSR KADAPA |
| 49 | WP/26165/2026<br>IA 1/2026<br>Direction Petition | TALATAM VENKATA RAMANA<br>Vs<br>THE UNION OF INDIA | J RAVI KUMAR | P PADMAVATHI (CENTRAL GOVERNMENT COUNSEL)<br>O UDAYA KUMAR | EAST GODAVARI |
| 50 | WP/29165/2026<br>IA 1/2026<br>Direction Petition | N GANESH<br>Vs<br>THE UNION OF INDIA | MANDALIKA KAVYA SUDHA | | VIZIANAGARAM |
| 51 | WP/29373/2026<br>IA 1/2026<br>Direction Petition | BHAGAVATULA CHARITABLE TRUST<br>Vs<br>UNION OF INDIA | A V S LAXMI | | VISAKHAPATNAM |
| 52 | WP/29445/2026<br>IA 1/2026<br>Suspension Petition<br>IA 2/2026<br>Dispense with Petition<br>IA 3/2026<br>Vacate Stay Petition | M/S. FOOD PYRAMID HOTELS PRIVATE LIMITED<br>Vs<br>UNION OF INDIA | SITA RAM CHAPARLA | T BALAJI(SC FOR EPFO) | KRISHNA |

**ADMISSION (TRANSPORT)**

**53.1 along with 53**

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| 53 | WP/23390/2025<br>IA 1/2025<br>Suspension Petition | M NAWAZ BASHA<br>Vs<br>THE STATE OF ANDHRA PRADESH | KALLAKURI SRINIVASARAO | GP FOR TRANSPORT<br>VMR LEGAL | KRISHNA |
| 53.1 | WP/14799/2023<br>IA 1/2023<br>Stay Petition<br>IA 1/2026<br>Suspension Petition | K ANANTHARAJU AND CO<br>Vs<br>THE STATE OF AP | VMR LEGAL | GP FOR TRANSPORT<br>KALLAKURI SRINIVASARAO | KRISHNA |
| 54 | WP/27719/2026<br>IA 1/2026<br>Suspension Petition | R. ANIL ROY<br>Vs<br>THE STATE OF ANDHRA PRADESH | JITENDRA KANYALUR | GP FOR TRANSPORT | CHITTOOR |

**ADMISSION (ROADS & BUILDINGS)**

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| 55 | WP/24700/2024<br>IA 1/2024<br>Direction Petition | M/S THIRUMALA CONSTRUCTIONS<br>Vs<br>THE STATE OF ANDHRA PRADESH | DASARI S V V S V PRASAD | GP FOR ROADS BUILDINGS<br>GP FOR FINANCE PLANNING | ANANTAPUR |

**INTERLOCUTORY(REVENUE)**

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| 56 | WP/2882/2023<br>IA 1/2023<br>Suspension Petition | NELLURI SATYANARAYANA<br>Vs<br>THE STATE OF ANDHRA PRADESH | K RAJYA LAKSHMI | GP FOR REVENUE<br>VANKINA ALLU AND PARTNERS | KRISHNA |

**INTERLOCUTORY(CENTRAL GOVT.)**

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| 57 | WP/27577/2024<br>IA 1/2024<br>Direction Petition<br>IA 1/2025<br>Direction Petition | LELLA FRANCIS FINNEY<br>Vs<br>THE UNION OF INDIA | AKULA SRI KRISHNA SAI BHARGAV | PELLETI RAJESH KUMAR (CENTRAL GOVERNMENT COUNSEL)<br>M V SURESH<br>BANDA SAI SAMPATH KUMAR | EAST GODAVARI |

**FOR EXTENSION OF INTERIM ORDERS**

**58.1,58.2 along with 58**

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| 58 | WP/9118/2026<br>IA 1/2026<br>Direction Petition<br>IA 2/2026<br>Vacate Stay Petition<br>IA 3/2026<br>Permission Petition<br>IA 4/2026<br>Implead Petition<br>IA 5/2026 | GORTI KALYANA SESHA DINAKAR<br>Vs<br>THE UNION OF INDIA | P S P SURESH KUMAR | M MADAALASA CENTRAL GOVT COUNSEL<br>VARREY VENKATA NAGA VISHNU TEJA<br>S S VARMA(SR PANEL COUNSEL CENT GOVT)<br>THE ADVOCATE GENERAL | WEST GODAVARI |

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| | Vacate Stay Petition | | | | |
| 58.1 | WP/34142/2022<br>IA 1/2022<br>Direction Petition<br>IA 2/2022<br>Vacate Stay Petition<br>IA 2/2025<br>Vacate Stay Petition<br>IA 3/2025<br>Vacate Stay Petition<br>IA 1/2026<br>Vacate Stay Petition | KOMMU SURVACHARLA (DIED) AS PER L.R P2<br>Vs<br>THE UNION OF INDIA | P S P SURESH KUMAR | GP FOR LAND ACQUISITION<br>VARREY VENKATA NAGA VISHNU TEJA<br>GP FOR REVENUE<br>GP FOR LAND ACQUISITION (AP)<br>S S VARMA(SR PANEL COUNSEL CENT GOVT)<br>KILARU NITHIN KRISHNA | WEST GODAVARI |
| 58.2 | CRP/1068/2023<br>(LRA/3/2000)<br>IA 1/2026<br>Condone Delay Petition<br>IA 2/2026<br>Receive Docs Petition | THE STATE OF A-P.<br>Vs<br>GONTI KALYANA SESHA DINAKAR | GP FOR ARBITRATION (AP) | P S P SURESH KUMAR | WEST GODAVARI |
| 59 | WP/28247/2026<br>IA 1/2026<br>Direction Petition | COROMANDEL CONCRETE PRODUCTS PRIVATE LIMITED<br>Vs<br>UNION OF INDIA | D S SIVADARSHAN | MALLAMPALLI SRINIVAS(CENTRAL GOVT COUNSEL) | WEST GODAVARI |

## COURT NO. 13

### THE HONOURABLE SRI JUSTICE RAVI CHEEMALAPATI

### To be Heard on Monday The 2nd day of November 2026(AFTER DAILY LIST - PROCEEDINGS THROUGH HYBRID MODE)

### (DAILY LIST-1)

| SNO | CASE | PARTY | PETITIONER ADV. | RESPONDENT ADV. | DISTRICT |
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| **FOR APPEARANCE** | | | | | |
| 60 | CC/3248/2024<br>(WP/8602/2023) | M/S PASUPARTHY HOTELS PRIVATE LIMITED<br>Vs<br>MR. YASIN BASHA | V DYUMANI | SATYANARAYANA DHARA<br>RR 1 AND 2 FORM - I NOTICE SERVED. | CHITTOOR |
| 61 | CC/1566/2025<br>(WP/35319/2022) | CHARALA SREENIVASULU<br>Vs<br>SRIDHAR CHAMAKURI | S PARINEETA | SUSHMA YAGANTI<br>SR FORM - I NOTICE SERVED. | CHITTOOR |
| 62 | CC/2567/2025<br>(WP/23512/2024) | BOLISETTI VENKATA PRASAD<br>Vs<br>SIVAKOTI ADI MAHESWARA RAO | V SURENDRA REDDY | J DILEEP KUMAR | VISAKHAPATNAM |
| 63 | CC/2584/2026<br>(WP/20921/2024)<br>IA 1/2026<br>Dispense with Petition | M.V. SATYANARAYANA RAJU<br>Vs<br>KANTILAL DANDE | K NARSI REDDY | NAGARAJU NAGURU<br>SOMA RAJU YELISETTI<br>RR 1 TO 4 AND 6 FORM - I NOTICE SERVED.<br><br>R 5 FORM - I NOTICE NOTICE SENT THROUGH THE DISTRICT JUDGE WEST GODAVARI AND SPEED POST ARE NOT YET RETURNED. | EAST GODAVARI |
| 64 | WP/30841/2026 | POOLA ANURADHA<br>Vs<br>THE UNION OF INDIA | PATIL YUGANDHAR REDDY | BACHINA HANUMANTHA RAO (CENTRAL GOVT COUNSEL)<br>GP FOR LAND ACQUISITION<br>GP FOR AGRICULTURE<br>GP FOR REVENUE<br>GP FOR FORESTS | KRISHNA |
| **FOR WITHDRAWAL** | | | | | |
| 65 | WP/708/2023<br>IA 1/2023<br>Direction Petition<br>IA 2/2023<br>Vacate Stay Petition | ANANTHU KANTHAMMA<br>Vs<br>THE STATE OF ANDHRA PRADESH | S N CHIDAMBARA SASTRY | GP FOR REVENUE<br>GP FOR REVENUE (AP)<br>R4 UNSERVED, | PRAKASAM |
| 66 | WP/7321/2023<br>IA 1/2023<br>Direction Petition | JANGILI VINAY MATHEW<br>Vs<br>THE STATE OF AP | KOPPARTHI SUMATHI | GP FOR REVENUE<br>GP FOR LAND ACQUISITION | SPS NELLORE |
| 67 | WP/17165/2023<br>IA 1/2023<br>Direction Petition<br>IA 1/2024<br>Leave Petition | A CHANDRASEKHAR<br>Vs<br>THE NATIONAL HIGHWAYS AUTHORITY OF INDIA | DASARI S V V S V PRASAD | CHAUDHARY AND CHAUDHARY ADVOCATES AND SOLICITORS LAW FIRM<br>M SOLOMON RAJU<br>GP FOR LAND ACQUISITION<br>GP FOR REVENUE | CHITTOOR |
| 68 | WP/22886/2023<br>IA 1/2023<br>Direction Petition | P ESWAR REDDY<br>Vs<br>THE STATE OF ANDHRA PRADESH | L J VEERA REDDY | GP FOR REVENUE<br>M DELHI BABU<br>R2 R3 R4 UNSERVED, | YSR KADAPA |
| **FOR COMPLIANCE** | | | | | |
| 69 | CC/5711/2023<br>(WP/21176/2022)<br>IA 1/2023<br>Dispense with Petition | P.B.ENTERPRISES<br>Vs<br>GOPAL KRISHNA DWIVEDIIAS | DASARI S V V S V PRASAD | P SHASHI VARDHAN<br>NAGARAJU PULLAGURA<br>KIRTHI TEJA KONDAVEETI<br>C SUMON<br>MANIKANTESWARA RAO KOTHA<br>NARASIMHA REDDY. G . L | EAST GODAVARI |
| **FOR ADMISSION** | | | | | |

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| 70 | CC/1990/2022<br>(WP/30809/2011) | K.VENKATESWARLU<br>Vs<br>SRI.J.SYAMALA RAO IAS | N BHARAT BABU | RAMA CHANDRA RAO GURRAM<br>K V RAGHU VEER<br>R 1 NOTICE SERVED | ANANTAPUR |
| 71 | CC/2408/2023<br>(WP/20918/2017)<br>IA 1/2023<br>Miscellaneous Petition | Y.CHINNABBI<br>Vs<br>SRI SASHI BUSHAN KUMAR | D KODANDARAMI REDDY | S SIVA KUMARI<br>C VAMSI KRISHNA | YSR KADAPA |
| 72 | CC/3777/2023<br>(WP/4977/2017)<br>IA 1/2026<br>Implead Petition | PADDI RATHANAIAH<br>Vs<br>SRI G.SAI PRASAD(DISCHARGED) | D KODANDARAMI REDDY | .<br>C VAMSI KRISHNA | SPS NELLORE |
| 73 | CC/5592/2023<br>(WP/17496/2023)<br>IA 1/2023<br>Direction Petition | BHARGAV BOPPANA<br>Vs<br>P RAJA BABUI.A.S | DEVI PRASAD MANGALAPURI | P SUBASH<br>J DILEEP KUMAR | KRISHNA |
| 74 | CC/5791/2023<br>(WP/30971/2018)<br>IA 1/2026<br>Dispense with Petition | SAVANA VENAKATA SUBBAIAH<br>Vs<br>G SAI PRASADI.A.S(DISCHARGED) | K SRINIVAS | C VAMSI KRISHNA | YSR KADAPA |
| 75 | CC/6266/2023<br>(WP/30454/2018)<br>IA 1/2026<br>Implead Petition | SRI MALLISETTI RAMAIAH<br>Vs<br>SHASHI BHUSHAN KUMARIAS | P NARASIMHULU | S SIVA KUMARI<br>S SRAVANA SANDHYA<br>R 2 NOTICE SERVED.<br><br>RR 4 AND 5 NOTICE SERVED | YSR KADAPA |
| 76 | CC/628/2024<br>(WP/14638/2020)<br>IA 1/2024<br>Dispense with Petition | D V SUPRAKASH<br>Vs<br>SRI P PRAVEEN PRAKASH IAS | CH SRINIVAS | V K NAIDU | KRISHNA |
| 77 | CC/1523/2024<br>(WP/28437/2023) | PALLAGANI SAMBASIVA RAO<br>Vs<br>SRI RAJA BABU I.A.S. | SAI GANGADHAR CHAMARTY | K M KRISHNA REDDY<br>VAJJHALA SATYANARAYANA PRASAD<br>N SRIHARI | KRISHNA |
| 78 | CC/2467/2024<br>(WP/1450/2024)<br>IA 1/2025<br>Miscellaneous Petition | PRAGADA DURGA<br>Vs<br>DR.RAJAT BHARGAVA IAS | LEO LAW ASSOCIATES LLP | .<br>K M KRISHNA REDDY<br>K JYOTHI PRASAD<br>K. DILIP NAIK | WEST GODAVARI |
| 79 | CC/3243/2024<br>(WP/22570/2023)<br>IA 2/2024<br>Direction Petition | PENUMAKA VENKATA RATNAM<br>Vs<br>SRI SASHIBHUSHAN KUMAR IAS | SRINIVASA RAO PAPPU | .<br>NAGARAJU PULLAGURA<br>N SRIHARI | EAST GODAVARI |
| 80 | CC/3565/2024<br>(WP/10425/2024)<br>IA 1/2026<br>Implead Petition | P LAKSHMANA SASTRY<br>Vs<br>P SAMPATH KUMAR | PONNADA SREE VYAS | J DILEEP KUMAR<br>A S C BOSE (SC FOR MUNICIPAL CORPORATIONS AP)<br>A JAYANTHI<br>K M KRISHNA REDDY | VISAKHAPATNAM |
| 81 | CC/4183/2024<br>(WP/3488/2024) | S MAHESWARA REDDY<br>Vs<br>SRI G SAI PRASAD | V MALLIK | SUSHMA YAGANTI<br>NAGARAJU PULLAGURA | KURNOOL |
| 82 | CC/4196/2024<br>(WP/10127/2024) | B P RAGHUNATHA NAIDU<br>Vs<br>MR. V CHANDRA SEKHAR | T C KRISHNAN | J DILEEP KUMAR<br>Mattegunta.Sudhir<br>Standing Counsel For Z.P.Ps<br>M.P.Ps<br>Gram Panchayats | CHITTOOR |

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| 83 | CC/4361/2024<br>(WP/11509/2021) | P MALLAIAH<br>Vs<br>SRI SANTHOSH RAO | G M SWAMULU | VENKATA RAMA RAO<br>KOTA SC FOR APSPDCL<br>R 1 NOTICE SENT RETURNED UNSERVED (LEFT)<br>R 2 NOTICE SERVED.<br>R 3 NOTICE SERVED. | KURNOOL |
| 84 | CC/4440/2024<br>(WP/25598/2023) | KOTHANUR MANJUNATH<br>Vs<br>SMT. A. PRAMEELA | G M SWAMULU | Sireesha Rani Vallabhaneni<br>Standing Counsel For Municipalities | CHITTOOR |
| 85 | CC/4441/2024<br>(WP/333/2024) | U RADHAMMA<br>Vs<br>SRI T.S. CHETAN | PONNADA SREE VYAS | NAGARAJU PULLAGURA | ANANTAPUR |
| 86 | CC/4704/2024<br>(WP/11809/2024)<br>IA 1/2025<br>Miscellaneous Petition | CHIRIKI LAKSHMI<br>Vs<br>MR M N HARENDRA PRASAD IAS | RAMANA ALLU | K M KRISHNA REDDY<br>A S C BOSE (SC FOR MUNICIPAL CORPORATIONS AP) | VISAKHAPATNAM |
| 87 | CC/641/2025<br>(WP/27918/2023) | MUNTAJ BEGUM<br>Vs<br>SRI PE EDWIN | SAI GANGADHAR CHAMARTY | K M KRISHNA REDDY<br>ARUN SHOWRI G<br>IA SR NO.14454 OF 2026 IS RETURNED | KRISHNA |
| 88 | CC/1327/2025<br>(WP/34320/2022) | SHAIK ANWAR<br>Vs<br>SHAIK MOHAMMAD ALI | V SAI KUMAR | SHAIK KHAJA BASHA<br>MD SALEEM PASHA SC For A.P.State Waqf Board for SKM<br>VSP | PRAKASAM |
| 89 | CC/1604/2025<br>(WP/20396/2021) | T SUSEELAMMA<br>Vs<br>DR S VENKATESWAR IAS | V VINOD K REDDY | SUSHMA YAGANTI | CHITTOOR |
| 90 | CC/2541/2025<br>(WP/5986/2024) | T.PRAMEELA<br>Vs<br>MR. MUKESH KUMAR MEENA | P SAI SURYA TEJA | T S RAYALU | CHITTOOR |
| 91 | CC/2571/2025<br>(WP/18023/2022) | MALLABATHULA VENKANNA<br>Vs<br>MUKESH KUMAR MEENA | CHAKRAVARTHY P V S K | R 3 NOTICE SENT RETURNED UNSERVED (NO SUCH ADDRESSEE) | KRISHNA |
| **92.1 along with 92** | | | | | |
| 92 | CC/3129/2025<br>(WP/40542/2017) | MODDHU VENKATAMMA<br>Vs<br>SRI G SAI PRASAD | V V SATISH | SOMA RAJU YELISETTI | CHITTOOR |
| 92.1 | CC/189/2026<br>(WP/3507/2018) | D.V. DEVARAJ ARADYA<br>Vs<br>G. SAI PRASAD | V V SATISH | SUSHMA YAGANTI | CHITTOOR |
| 93 | CC/3150/2025<br>(WP/41163/2022) | REDDIVARI CHANDRA SHEKAR REDDY<br>Vs<br>B LAKSHMI DEVI | P S P SURESH KUMAR | J DILEEP KUMAR | CHITTOOR |
| 94 | CC/679/2026<br>(WP/35920/2025)<br>IA 1/2026<br>Dispense with Petition | MAILAMBA<br>Vs<br>MAHESH | S PARINEETA | Mattegunta.Sudhir<br>Standing Counsel For Z.P.Ps<br>M.P.Ps<br>Gram Panchayats<br>A JAYANTHI | WEST GODAVARI |
| 95 | CC/803/2026<br>(WP/35922/2025) | MIRZA KHALID BAIG<br>Vs<br>MOHAMMAD ALI | RAVULA NAGARJUNA | SHAIK KHAJA BASHA | SPS NELLORE |
| 96 | CC/1572/2026<br>(WP/537/2024) | GANTLA RAMARAO<br>Vs<br>SMT VIJAYA KRISHNAN IAS | T V SRI DEVI | K M KRISHNA REDDY | VISAKHAPATNAM |

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| 97 | CC/2544/2026<br>(WP/28929/2025) | P. RAMA KRISHNA REDDY<br>Vs<br>SRI SESHIBHUSHAN KUMAR I.A.S. | MARELLA RADHA | NAGARAJU NAGURU<br>NAGARAJU PULLAGURA | ANANTAPUR |
| 98 | CC/2545/2026<br>(WP/29531/2025) | SUPRAMA TECHNO PROJECTS PRIVATE LIMITED<br>Vs<br>SESHIBHUSHAN KUMAR IAS | MARELLA RADHA | NAGARAJU NAGURU<br>NAGARAJU PULLAGURA | ANANTAPUR |
| 99 | CC/3792/2026<br>(WP/29921/2018)<br>IA 1/2026<br>Condone Delay in Rep | PATURU VENKATA SUBBA REDDY<br>Vs<br>G SAI PRASAD | SUDEEPTHI POTLURI | R 1 NOTICE SENT THROUGH THE DISTRICT JUDGE GUNTUR AND SPECIAL MESSENGER ARE NOT YET RETURNED.<br><br>R 2 NOTICE SENT THROUGH THE DISTRICT JUDGE YSR KADAPA AND SPEED POST ARE NOT YET RETURNED.<br><br>R 3 NOTICE SENT THROUGH THE DISTRICT JUDGE SPSR NELLORE AND SPEED POST ARE NOT YET RETURNED. | YSR KADAPA |
| 100 | CC/4116/2026<br>(WP/21503/2025) | PALLAPROLU SRINIVASA REDDY<br>Vs<br>KANTILAL DANDE | MANIKANTA THOTA | | GUNTUR |
| 101 | CC/4120/2026<br>(WP/22729/2026) | T MADHU SUDHAN REDDY<br>Vs<br>B SURESH BABU | S PARINEETA | | CHITTOOR |
| 102 | CC/4126/2026<br>(WP/10721/2026) | SK MASTHAN SAHEB<br>Vs<br>S VAMSHI KRISHNA | MOCHERLA DEEPAK BHARGAVARAM | | SPS NELLORE |
| 103 | CC/4128/2026<br>(WP/20392/2025) | GUDISEVA NAGENDRAM<br>Vs<br>SHASHI BHUSHAN KUMAR | GOUTHAMI SURAPAREDDY | | KRISHNA |
| 104 | CC/4137/2026<br>(WP/11874/2026) | BITRAGUNTA RAMESH REDDY<br>Vs<br>YENANALA PENCHALAYYA | DR G V RAVI | | SPS NELLORE |

**ADMISSION (EXCISE)**

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| 105 | WP/2811/2021 | M/S. BAY RETREAT WELFARE SOCIETY CLUB<br>Vs<br>THE GOVERNMENT OF ANDHRA PRADESH | POSANI AKASH | GP FOR PROHIBITION EXCISE | VISAKHAPATNAM |
| 106 | WP/31715/2025<br>IA 1/2025<br>Suspension Petition | PARUCHURU SUDHAKAR<br>Vs<br>THE STATE OF ANDHRA PRADESH | K V RAGHU VEER | GP FOR PROHIBITION EXCISE | SPS NELLORE |
| 107 | WP/34272/2025<br>IA 1/2025<br>Stay Petition | SRI POTHIREDDY SUBRAMANYAM REDDY<br>Vs<br>THE STATE OF ANDHRA PRADESH | ANCHA PANDURANGA RAO | GP FOR PROHIBITION EXCISE | CHITTOOR |
| 108 | WP/34703/2025<br>IA 1/2025<br>Suspension Petition | M/S. SRI RENUKA YELLAMMA WINES<br>Vs<br>THE STATE OF ANDHRA PRADESH | K RATHANGA PANI REDDY | GP FOR PROHIBITION EXCISE | KURNOOL |

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| 109 | WP/35099/2025<br>IA 1/2025<br>Direction Petition<br>IA 1/2026<br>Leave Petition | KRAPA VENIL KUMAR<br>Vs<br>THE STATE OF ANDHRA PRADESH | CKR ASSOCIATES | GP FOR PROHIBITION EXCISE<br>K RATHANGA PANI REDDY<br>GP FOR PROHIBITION EXCISE<br>RAVULA NAGARJUNA | ANANTAPUR |
| 110 | WP/408/2026<br>IA 1/2026<br>Suspension Petition | S P PRASANTH GOWD<br>Vs<br>THE STATE OF ANDHRA PRADESH | KIRAN TIRUMALASETTI | GP FOR PROHIBITION EXCISE | ANANTAPUR |
| 111 | WP/837/2026<br>IA 1/2026<br>Direction Petition | RUDRA BAR AND RESTAURANT<br>Vs<br>THE STATE OF AP | GINJUPALLI SUBBA RAO | GP FOR PROHIBITION EXCISE<br>I BALA SUBRAHMANYAM | EAST GODAVARI |
| 112 | WP/3039/2026<br>IA 1/2026<br>Suspension Petition<br>IA 2/2026<br>Vacate Stay Petition | M/S GEETHA WINES<br>Vs<br>THE STATE OF AP | G V S MEHAR KUMAR | GP FOR PROHIBITION EXCISE<br>GP FOR PROHIBITION EXCISE | GUNTUR |
| 113 | WP/4018/2026<br>IA 1/2026<br>Suspension Petition<br>IA 2/2026<br>Vacate Stay Petition | DANTAM VENKATESHWARLU<br>Vs<br>THE STATE OF AP | K V RAGHU VEER | GP FOR PROHIBITION EXCISE<br>GP FOR PROHIBITION EXCISE | PRAKASAM |
| 114 | WP/4238/2026<br>IA 1/2026<br>Direction Petition | BOLLA SWAMY.<br>Vs<br>THE STATE OF ANDHRA PRADESH | T V S PRABHAKARA RAO | GP FOR PROHIBITION EXCISE | EAST GODAVARI |
| 115 | WP/5376/2026<br>IA 1/2026<br>Suspension Petition<br>IA 2/2026<br>Leave Petition | M/S. LAKSHMI WINES<br>Vs<br>THE STATE OF ANDHRA PRADESH | GINJUPALLI SUBBA RAO | GP FOR PROHIBITION EXCISE<br>GP FOR PROHIBITION EXCISE | EAST GODAVARI |
| 116 | WP/5517/2026<br>IA 1/2026<br>Direction Petition | GANTA SATYANARAYANA<br>Vs<br>THE STATE OF ANDHRA PRADESH | MURALI KRISHNA YELISETTI | GP FOR PROHIBITION EXCISE<br>GP FOR HOME<br>GP FOR REGISTRATION AND STAMPS | WEST GODAVARI |

**117.1 along with 117**

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| 117 | WP/8732/2026<br>IA 1/2026<br>Direction Petition<br>IA 2/2026<br>Leave Petition | POSINA PEDDINTLAMMA<br>Vs<br>THE STATE OF ANDHRA PRADESH | MALLAVOLU NIKITHA | GP FOR PROHIBITION EXCISE<br>GP FOR PROHIBITION EXCISE<br>RAVULA NAGARJUNA | GUNTUR |
| 117.1 | WP/13640/2026<br>IA 1/2026<br>Dispense with Petition<br>IA 2/2026<br>Direction Petition | SRI LINGAM ANAND KUMAR<br>Vs<br>THE STATE OF AP | KANAKALA DEVI PRASANNAKUMAR | GP FOR PROHIBITION EXCISE<br>MALLAVOLU NIKITHA | KRISHNA |
| 118 | WP/9580/2026<br>IA 1/2026<br>Stay Petition | VATTIKUTI SATISH BABU<br>Vs<br>THE STATE OF ANDHRA PRADESH | SRINIVASA RAO PAPPU | GP FOR PROHIBITION EXCISE | EAST GODAVARI |

**119.1,119.2 along with 119**

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| 119 | WP/9826/2026<br>IA 1/2026<br>Suspension Petition | R R WINES<br>Vs<br>THE STATE OF AP | G V S MEHAR KUMAR | GP FOR PROHIBITION EXCISE | EAST GODAVARI |
| 119.1 | WP/9650/2026<br>IA 1/2026<br>Suspension Petition | M/S. S.V.S WINES<br>Vs<br>THE STATE OF ANDHRA PRADESH | G V S MEHAR KUMAR | GP FOR PROHIBITION EXCISE | EAST GODAVARI |
| 119.2 | WP/9701/2026<br>IA 1/2026<br>Suspension Petition | M/S. S.V WINES<br>Vs<br>THE STATE OF ANDHRA PRADESH | G V S MEHAR KUMAR | GP FOR PROHIBITION EXCISE | EAST GODAVARI |

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| 120 | WP/10625/2026<br>IA 1/2026<br>Suspension Petition | BOKKA LAKSHMI<br>Vs<br>THE STATE OF ANDHRA PRADESH | BHOOMA MAHARSHI REDDY | GP FOR PROHIBITION EXCISE | SPS NELLORE |
| 121 | WP/12361/2026<br>IA 1/2026<br>Suspension Petition | SRI THOTA SUBBARAO<br>Vs<br>THE STATE OF ANDHRA PRADESH | K V RAGHU VEER | GP FOR PROHIBITION EXCISE | PRAKASAM |
| 122 | WP/13597/2026<br>IA 1/2026<br>Direction Petition<br>IA 2/2026<br>Vacate Stay Petition | S. MOHAMAD JOHN<br>Vs<br>THE STATE OF ANDHRA PRADESH | KIRAN TIRUMALASETTI | GP FOR PROHIBITION EXCISE<br>GP FOR PROHIBITION EXCISE | YSR KADAPA |
| 123 | WP/13965/2026<br>IA 1/2026<br>Direction Petition | NAISA VIJAYA BHASKAR REDDY<br>Vs<br>THE STATE OF ANDHRA PRADESH | RAVULA NAGARJUNA | GP FOR PROHIBITION EXCISE | YSR KADAPA |
| 124 | WP/14211/2026<br>IA 1/2026<br>Suspension Petition | SRI KANCHERLA CHIRANJEEVI<br>Vs<br>THE STATE OF ANDHRA PRADESH | BHOOMA MAHARSHI REDDY | GP FOR PROHIBITION EXCISE<br>GP FOR PROHIBITION EXCISE | PRAKASAM |
| 125 | WP/16571/2026<br>IA 1/2026<br>Direction Petition | MADHUMANCHI YEDUKONDALU<br>Vs<br>THE STATE OF ANDHRA PRADESH | KIRAN TIRUMALASETTI | GP FOR PROHIBITION EXCISE | PRAKASAM |
| 126 | WP/26898/2026<br>IA 1/2026<br>Direction Petition | RAYEE VENKATADRI NAIDU<br>Vs<br>THE STATE OF ANDHRA PRADESH | G L NAGESWAR RAO | GP FOR PROHIBITION EXCISE | KRISHNA |
| 127 | WP/27194/2026<br>IA 1/2026<br>Direction Petition | MAHADEVU VARALAKSHMI<br>Vs<br>THE STATE OF ANDHRA PRADESH | G L NAGESWAR RAO | GP FOR PROHIBITION EXCISE | KRISHNA |
| 128 | WP/27198/2026<br>IA 1/2026<br>Direction Petition | YALAMANCHILI SYAM PRASAD<br>Vs<br>THE STATE OF ANDHRA PRADESH | SAI MANOJ REDDY L | GP FOR PROHIBITION EXCISE | KRISHNA |

**ADMISSION(WAKF BOARD)**

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| 129 | WP/6760/2026<br>IA 1/2026<br>Direction Petition<br>IA 3/2026<br>Vacate Stay Petition | SHAIK SHAKIR BASHA<br>Vs<br>THE STATE OF ANDHRA PRADESH | D KRISHNA MURTHY | GP FOR SOCIAL WELFARE<br>MASALEGAR HIDAYATHULLA SHAIK KHAJA BASHA | KURNOOL |
| 130 | WP/9749/2026<br>IA 1/2026<br>Suspension Petition | M LAXMAN GOUD<br>Vs<br>THE STATE OF ANDHRA PRADESH | CHALLA SIVASANKAR | GP FOR REGISTRATION AND STAMPS<br>SHAIK KHAJA BASHA | KURNOOL |
| 131 | WP/30964/2026<br>IA 1/2026<br>Suspension Petition<br>IA 2/2026<br>Direction Petition | SHAIK DASTAGIRI<br>Vs<br>THE STATE OF ANDHRA PRADESH | VENKATA DURGA RAO ANANTHA | GP FOR SOCIAL WELFARE<br>SHAIK KHAJA BASHA | YSR KADAPA |

**ADMISSION (REVENUE)**

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| 132 | WP/24359/2023<br>IA 1/2023<br>Direction Petition | P VENKATACHALAM<br>Vs<br>THE STATE OF AP | KORRA MADHULATHA | GP FOR REVENUE | ANANTAPUR |

**ADMISSION (CENTRAL GOVT.)**

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| 133 | WP/15682/2025<br>IA 1/2025<br>Suspension Petition<br>IA 2/2025<br>Implead Petition<br>IA 3/2025<br>Permission Petition | POSARLA VISWESWARA RAO<br>Vs<br>VISAKHAPATNAM PORT AUTHORITY | CORPUS JURIS LAW PANEL LLP | P SRI RAM | VISAKHAPATNAM |
| 134 | WP/35569/2025<br>IA 1/2025<br>Direction Petition<br>IA 1/2026<br>Vacate Stay Petition | SK PARVEEN<br>Vs<br>UNION OF INDIA | VAJJHALA SATYANARAYANA PRASAD | J U M V PRASAD (CENTRAL GOVERNMENT COUNSEL) | GUNTUR |

**135.1,135.2 along with 135**

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| 135 | WP/4076/2026<br>IA 1/2026<br>Direction Petition | CHEUKURI RAMANAIAH<br>Vs<br>THE UNION OF INDIA | MOHAMMAD NAYAB RASOOL | P SARASWATHI CENTRAL GOVT COUNSEL<br>SUDHA MADHURI GOVINDU | SPS NELLORE |
| 135.1 | WP/4073/2026<br>IA 1/2026<br>Direction Petition | AKKELAGUNTA SUDHAKAR<br>Vs<br>THE UNION OF INDIA | MOHAMMAD NAYAB RASOOL | I KASI ANNAPURNA CENTRAL GOVERNMENT COUNSEL | SPS NELLORE |
| 135.2 | WP/4111/2026<br>IA 1/2026<br>Direction Petition | PALA PADMAVATHI<br>Vs<br>THE UNION OF INDIA | MOHAMMAD NAYAB RASOOL | | SPS NELLORE |
| 136 | WP/10782/2026<br>IA 1/2026<br>Direction Petition | VENKENAIKGARI SANKAR NAIK<br>Vs<br>THE UNION BANK OF INDIA | P NARAHARI BABU | RANGA SURYA PRAKASH RAO KOLA<br>GRANDHI PRIYANKA | ANANTAPUR |
| 137 | WP/11082/2026<br>IA 1/2026<br>Direction Petition | V V VENKATESWARA RAO<br>Vs<br>THE UNION OF INDIA | CHAKRAVARTHY P V S K | JUPUDI V K YAGNADUTT(CENTRAL GOVERNMENT COUNSEL) | KRISHNA |
| 138 | WP/12935/2026<br>IA 1/2026<br>Direction Petition<br>IA 2/2026<br>Direction Petition | K PRAVEEN<br>Vs<br>THE STATE OF AP | V SAI KUMAR | GP FOR LAND ACQUISITION<br>GP FOR REVENUE | CHITTOOR |
| 139 | WP/13324/2026<br>IA 1/2026<br>Stay Petition | M/S SRI SUBRAMANNESHWARA LABOUR CONTRACT<br>Vs<br>THE UNION OF INDIA | MODAPOTHULA SUMALATHA | I KASI ANNAPURNA CENTRAL GOVERNMENT COUNSEL<br>P RAJASEKHAR | KURNOOL |
| 140 | WP/15550/2026<br>IA 1/2026<br>Direction Petition | DUVVURI NAGA VEERA AMRUTHA SAI<br>Vs<br>THE REGIONAL PASSPORT OFFICE | G RAMA GOPAL | SRIDHAR TUMMALAPUDI ( CENTRAL GOVT COUNSEL) | EAST GODAVARI |
| 141 | WP/18716/2026<br>IA 1/2026<br>Direction Petition<br>IA 2/2026<br>Implead Petition<br>IA 3/2026<br>Additional Affidavit | KANDA NAGA BABU<br>Vs<br>UNION OF INDIA REP. BY ITS SECRETARY | KALAKOTI SUNIL KUMAR | GP FOR PANCHAYAT RAJ RURAL DEV<br>GP FOR REVENUE<br>S.V.S.S.SIVA RAM | EAST GODAVARI |
| 142 | WP/20323/2026<br>IA 1/2026<br>Suspension Petition<br>IA 2/2026<br>Direction Petition | SMT Y SARASWATHI<br>Vs<br>UNION OF INDIA | JAVVAJI SARATH CHANDRA | KUMBHAJADALA KAUSHIK<br>CENTRAL GOVT.COUNSEL<br>S.V.S.S.SIVA RAM | ANANTAPUR |
| 143 | WP/20533/2026<br>IA 1/2026<br>Stay Petition | SRI LAKSHMI GODAVARI SPINNING MILLS PRIVATE LIMITED<br>Vs<br>UNION BANK OF INDIA | PATANJALI PAMIDIGHANTAM | V DYUMANI<br>HARISH KUMAR RASINENI | VISAKHAPATNAM |

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| 144 | WP/20539/2026<br>IA 1/2026<br>Stay Petition | M/S GODAAVARI LABS PRIVATE LIMITED<br>Vs<br>UNION BANK OF INDIA | PATANJALI PAMIDIGHANTAM | V DYUMANI<br>HARISH KUMAR RASINENI | VISAKHAPATNAM |
| 145 | WP/21145/2026<br>IA 1/2026<br>Direction Petition | SATYA DEEPAK INFRA REP<br>Vs<br>NATIONAL INSURANCE COMPANY LIMITED REP | G RAMA GOPAL | A JAYANTHI | VISAKHAPATNAM |
| 146 | WP/21306/2026<br>IA 1/2026<br>Direction Petition | NENAVATHU JYOTI BAI<br>Vs<br>THE UNION OF INDIA | NALLURI SAHITHI APARNA | AKHIL KRISHNAN<br>CENTRAL GOVT COUNSEL | GUNTUR |
| 147 | WP/22119/2026<br>IA 1/2026<br>Direction Petition | SAVADI SPINNING MILLS PRIVATE LIMITED<br>Vs<br>EMPLOYEES STATE INSURANCE CORPORATION (ESIC) | S V MUNI REDDY | | CHITTOOR |
| 148 | WP/22564/2026<br>IA 1/2026<br>Dispense with Petition<br>IA 2/2026<br>Stay Petition | STATE BANK OF INDIA<br>Vs<br>UNION OF INDIA | VENKATA RAMA RAO KOTA | DILIP JAYARAM S (CENTRAL GOVERNMENT COUNSEL)<br>S SIVA KUMARI<br>S SATYANARAYANA MOORTHY | SPS NELLORE |
| 149 | WP/22985/2026<br>IA 1/2026<br>Direction Petition | M. ANANTHA KUMARI<br>Vs<br>STATE OF ANDHRA PRADESH | SODUM ANVESHA | GP FOR REVENUE<br>RANGA SURYA PRAKASH RAO KOLA<br>VMR LEGAL<br>G.ARUN SHOWRI(CENTRAL GOVT. COUSEL) | CHITTOOR |
| 150 | WP/26813/2026<br>IA 1/2026<br>Direction Petition | SMT. MADHAVI KATTA<br>Vs<br>UNION OF INDIA | GUNTUPALLI SRILATHA | P SARASWATHI CENTRAL GOVT COUNSEL | KRISHNA |
| 151 | WP/27739/2026<br>IA 1/2026<br>Direction Petition | GUTTULA NAGESWARA RAO<br>Vs<br>THE UNION OF INDIA | K GANI REDDY | | VIZIANAGARAM |

**ADMISSION (ROADS & BUILDINGS)**

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| 152 | WP/27983/2023<br>IA 1/2023<br>Direction Petition | PENKE ANNAPURNA<br>Vs<br>THE STATE OF ANDHRA PRADESH | SULTANA SHAIK | GP FOR ROADS BUILDINGS<br>GP FOR HOME<br>T V JAGGI REDDY<br>Yarraguntla.Koteswara Rao Standing Counsel For Zilla Praja Parishads<br>Mandal Praja Parishads and Gra<br>GP FOR REVENUE<br>R5 R9 UNSERVED, | EAST GODAVARI |
| 153 | WP/18617/2025<br>IA 1/2025<br>Direction Petition | M/S. PTR BROTHERS PROJECTS.<br>Vs<br>THE STATE OF ANDHRA PRADESH | DEVASRI ROSHAN KANCHARLA | GP FOR ROADS BUILDINGS<br>GP FOR FINANCE PLANNING | YSR KADAPA |
| 154 | WP/25751/2025<br>IA 1/2025<br>Direction Petition | M/S.P.T.R BROTHERS PROJECTS.<br>Vs<br>THE STATE OF ANDHRA PRADESH | DEVASRI ROSHAN KANCHARLA | GP FOR ROADS BUILDINGS<br>GP FOR FINANCE PLANNING | SPS NELLORE |
| 155 | WP/11180/2026<br>IA 1/2026<br>Direction Petition | SANDEEP RAVINDRA ENGINEERS AND CONTRACTORS<br>Vs<br>THE STATE OF ANDHRA PRADESH | CHIMAKURTHI CHANDRASEKHAR | GP FOR ROADS BUILDINGS<br>GP FOR FINANCE PLANNING | VIZIANAGARAM |

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| 156 | WP/13262/2026<br>IA 1/2026<br>Direction Petition | M/S.SN CONSTRUCTIONS<br>Vs<br>THE STATE OF ANDHRA PRADESH | K JYOTHI PRASAD | GP FOR ROADS BUILDINGS<br>GP FOR FINANCE PLANNING | YSR KADAPA |
| 157 | WP/13383/2026<br>IA 1/2026<br>Direction Petition | M/S.VINIKA CONSTRUCTIONS<br>Vs<br>THE STATE OF ANDHRA PRADESH | K JYOTHI PRASAD | GP FOR ROADS BUILDINGS<br>GP FOR FINANCE PLANNING | YSR KADAPA |
| 158 | WP/16525/2026<br>IA 1/2026<br>Direction Petition | SRI M.HARSHAVARDHAN REDDY<br>Vs<br>THE STATE OF ANDHRA PRADESH | GNANESWARA RAO MITTIREDDI | GP FOR ROADS BUILDINGS<br>GP FOR FINANCE PLANNING | KURNOOL |
| 159 | WP/16711/2026<br>IA 1/2026<br>Direction Petition | VALLABANENI NAGAIAH<br>Vs<br>THE STATE OF ANDHRA PRADESH | SHAIK AFZAL MOHAMMED | GP FOR FINANCE PLANNING<br>GP FOR ROADS BUILDINGS | YSR KADAPA |
| 160 | WP/24208/2026<br>IA 1/2026<br>Direction Petition | KOMMANA BULLEYYA<br>Vs<br>THE STATE OF ANDHRA PRADESH | SRINIVASA KANNAMA REDDY | GP FOR ROADS BUILDINGS<br>GP FOR FINANCE PLANNING | WEST GODAVARI |

**INTERLOCUTORY(CENTRAL GOVT.)**

### 161.1,161.2,161.3 along with 161

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| 161 | WP/16592/2022<br>IA 1/2022<br>Direction Petition | KODURU VENKATA SURENDRA KUMAR REDDY<br>Vs<br>UNION OF INDIA | HARINATH REDDY SOMA | T NIRANJAN Deputy Solicitor General of India<br>GP FOR REVENUE | SPS NELLORE |
| 161.1 | WP/16347/2022<br>IA 1/2022<br>Direction Petition | LOKIREDDY VENKATESWARA REDDY<br>Vs<br>UNION OF INDIA | T D PANI KUMAR | GP FOR REVENUE | SPS NELLORE |
| 161.2 | WP/16799/2022<br>IA 1/2022<br>Direction Petition | PODAMEKALA VENKATA NARASAIAH<br>Vs<br>UNION OF INDIA | T D PANI KUMAR | GP FOR REVENUE | SPS NELLORE |
| 161.3 | WP/17030/2022<br>IA 1/2022<br>Direction Petition<br>IA 1/2024<br>Implead Petition | CHILIKAM UJAWALA<br>Vs<br>UNION OF INDIA | T D PANI KUMAR | GP FOR REVENUE | SPS NELLORE |
| 162 | WP/13862/2023<br>IA 2/2023<br>Suspension Petition | THE STATE OF ANDHRA PRADESH<br>Vs<br>UNION OF INDIA | GP FOR SERVICES I (AP) | MALLAMPALLI SRINIVAS(CENTRAL GOVT COUNSEL)<br>B SESIBUSHAN RAO | GUNTUR |

### 163.1,163.2,163.3 along with 163

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| 163 | WP/25024/2024<br>IA 1/2024<br>Suspension Petition<br>IA 1/2025<br>Vacate Stay Petition<br>IA 1/2026<br>Leave Petition | MANNE VENKATA LAKSHMOJI<br>Vs<br>UNION OF INDIA | KARUMANCHI INDRANEEL BABU | A RAVINDRA BABU (CENTRAL GOVT COUNSEL)<br>N JEEVAN KUMAR | KRISHNA |
| 163.1 | WP/17284/2024<br>IA 1/2024<br>Direction Petition<br>IA 2/2024<br>Suspension Petition<br>IA 4/2024<br>Vacate Stay Petition<br>IA 5/2024<br>Direction Petition<br>IA 6/2024<br>Direction Petition<br>IA 1/2026<br>Leave Petition | MANNE VENKATA LAKSHMOJI<br>Vs<br>UNION OF INDIA | KARUMANCHI INDRANEEL BABU | VIRUPAKSHA DATTATREYA GOUDA<br>N JEEVAN KUMAR<br>V DYUMANI<br>C.BALAVARDHIRAJU | KRISHNA |

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| 163.2 | WP/7648/2025<br>IA 1/2025<br>Suspension Petition<br>IA 2/2025<br>Vacate Stay Petition<br>IA 3/2025<br>Fix an Early Date | MANNE VENKATA LAKSHMOJI<br>Vs<br>UNION OF INDIA | KARUMANCHI INDRANEEL BABU | N JEEVAN KUMAR | KRISHNA |
| 163.3 | WP/23976/2026<br>IA 1/2026<br>Suspension Petition | MANNE VENKATA LAKSHMOJI<br>Vs<br>UNION OF INDIA | KARUMANCHI INDRANEEL BABU | M UMA DEVI (CENTRAL GOVT COUNSEL)<br>N JEEVAN KUMAR | KRISHNA |
| 164 | WP/7806/2025<br>IA 1/2025<br>Stay Petition<br>IA 2/2025<br>Direction Petition | BOYA RAMANJANEYULU<br>Vs<br>THE UNION OF INDIA | BONU RAMA SHANKAR RAO | ALEKHYA TADASINA(CENTRAL GOVT COUNSEL)<br>V R REDDY KOVVURI | KURNOOL |
| 165 | WP/18047/2026<br>IA 1/2026<br>Stay Petition | M/S.N.V.R CO-OPERATIVE SUGARS LIMITED<br>Vs<br>THE CENTRAL PROVIDENT FUND COMMISSIONER E.P.F ORGANIZATION | DARSI BALA RAJU | T BALAJI(SC FOR EPFO) | GUNTUR |
| 166 | WP/18181/2026<br>IA 1/2026<br>Stay Petition | N V R COOPERATIVE SUGARS LIMITED<br>Vs<br>THE CENTRAL PROVIDENT FUND COMMISSIONER | DARSI BALA RAJU | T BALAJI(SC FOR EPFO) | GUNTUR |

**INTERLOCUTORY (WAKF BOARD)**

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| 167 | WP/10848/2025<br>IA 1/2025<br>Direction Petition<br>IA 1/2026<br>Vacate Stay Petition<br>IA 2/2026<br>Leave Petition<br>IA 3/2026<br>Miscellaneous Petition<br>IA 4/2026<br>Vacate Stay Petition | SHAIK AHMED PASHA<br>Vs<br>THE STATE OF ANDHRA PRADESH | V R REDDY KOVVURI | GP FOR SOCIAL WELFARE<br>G RONALD RAJU<br>SHAIK KHAJA BASHA<br>GP FOR REVENUE | WEST GODAVARI |

**FOR EXTENSION OF INTERIM ORDERS**

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| 168 | CRP/2098/2026<br>(OS/89/2016)<br>IA 1/2026<br>Stay Petition | NALLABARRIKI APPAYYA LATE<br>Vs<br>THE STATE OF ANDHRA PRADESH | S SRINIVASA RAO | GP FOR ARBITRATION<br>RR1 TO 3-App by m/s.G.P.For Arbitration(adv). | SRIKAKULAM |
| 169 | WP/15078/2026<br>IA 1/2026<br>Direction Petition | MULLA HUSSAIN BASHA<br>Vs<br>THE STATE OF ANDHRA PRADESH | P NAGENDRA REDDY | GP FOR SOCIAL WELFARE<br>DIVYA PRASAD PURUSHOTHAM AASLEASHA<br>SHAIK KHAJA BASHA | KRISHNA |
| 170 | WP/26585/2026<br>IA 1/2026<br>Suspension Petition | GORANTLA SRINIVASA RAO<br>Vs<br>THE STATE OF ANDHRA PRADESH | KIRAN TIRUMALASETTI | GP FOR PROHIBITION EXCISE<br>GP FOR HOME | GUNTUR |

**FOR CONTINUATION**

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| 171 | WP/29355/2023<br>IA 1/2023-Stay Petition | M/S BHARATH SALT REFINERIES LTD<br>Vs<br>THE STATE OF ANDHRA PRADESH | ELEVATED AS JUDGE CHUKKA KRANTHI KIRAN | GP FOR REVENUE<br>ADDL ADVOCATE GENERAL<br>GINJUPALLI SUBBA RAO<br>R4 R7 UNSERVED, | KRISHNA |

**NOTE:- AFTER DAILY LIST - 1, WEEKLY LIST WILL BE TAKEN UP.**